

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 20-07-2020**

RECORDING EVIDENCE P.H.

S.R.No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	110321/1973	Champalal Harakchand Kothari and Ors. Vs The Bharat Building Company and Ors.	

S.R.No.	Case Type	Case No.	Title	Name of Advocate
2	SUIT	110322/1973	Ichhrajdevi Daulatram Gandhi and Ors. Vs The Bharat Building Company and Ors.	
3	SUIT	110323/1973	Premchand Champalal Kothari and Ors. Vs The Bharat Building Company and Ors.	

FOR TAKING STEPS

S.R.No.	Case Type	Case No.	Title	Name of Advocate
4	SUIT	110320/1973	Kantilal Champalal Kothari and Ors. Vs The Bharat Building Company and Ors	KIRANKUMAR J. PHAKADE
5	SUIT	103953/2009	MAHESH P THAKKAR AND ANR Vs VAITHARA CONSTRUCTION S PVT LTD AND ORS	PRADIP R KADAM SHRI G S BHAT 1,6

C/S HEARING

S.R.No.	Case Type	Case No.	Title	Name of Advocate
6	SUIT	107273/1996 @ 1) NOTICE OF MOTION/0103325 /2016 1) CHAMBER SUMMONS/01005 19/2017 2) CHAMBER SUMMONS/01000 74/2020	ARUN GOPINATH VADHAVKAR AND ANR Vs VISHNU NARAYAN VADHAVKAR AND ANR	M S DAPHTARY F AND DIWAN 1 PRAKASH G LAD